

**F. No. J-11017/5/2017-Judicial**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> December, 2017

**ORDER**

The President is pleased to engage **Shri Rajendra Kumar Singh**, Advocate as Senior Counsel Group-I, as shown below for conducting Central Government litigation before the High Court of Bombay at Mumbai, for a period of three years from the date of this order or until further orders, whichever is earlier: -

**High Court of Bombay at Mumbai**

**Senior Counsel Group-I**

Name of Advocate	Contact details	Enrollment number
Shri Rajendra Kumar Singh	Flat No. 203, Vasant Vihar, Plot No. 47/47, Sector-44, Seawoods, Nerul (W), Navi Mumbai-400706. Mob: 9967038647 Email: singhrajendra121@gmail.com	MAH/5818-B/1999

2. The terms & conditions of the engagement of aforesaid advocate will be governed by this Department's OM No. 23(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.

*Inder Kumar*  
(Inder Kumar) <sup>26.12.17</sup>  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Anil Chandrabali Singh, Addl. Solicitor General of India, High Court of Bombay.
3. Shri Ulhas Manohar Aurangabadkar, Asst. SGI, High Court of Bombay, Bench at Nagpur.
4. Shri Sanjeev B. Deshpande, Asst. SGI, High Court of Bombay, Bench at Aurangabad.
5. The Registrar, Bombay High Court, Mumbai.
6. The Incharge, Branch Secretariat at Mumbai.
7. Shri Rajendra Kumar Singh, Senior Counsel Group-I, as above.
8. To upload one copy of this order on website of this Department i. e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' inside the link 'List of empanelled counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

*K. Ganuva*  
for Section Officer (Judicial)  
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